

(d) and (e) As per Constitutional provisions, States have power to impose taxes on sale of five petroleum products namely petroleum crude, high speed diesel, motor spirit, natural gas and aviation turbine fuel by virtue of entry 54 of List II of Seventh Schedule of the Constitution.

Exploration of sedimentary basins for natural gas

2023. DR. VINAY P. SAHASRABUDDHE: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) what efforts have been made by the Ministry for exploration of new sedimentary basins for natural gas during last three years;

(b) how many new sedimentary basins, if any, have been found through exploration of natural gas during last three years; and

(c) what is the amount spent by the Ministry for these exploration activities during the last three years?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) Ministry of Petroleum and Natural Gas has launched National Seismic Programme in October, 2016 for appraisal of un-appraised onland areas of sedimentary basins and till May, 2019 data for 39400.16 line km. has been acquired.

(b) During last three years, new gas discoveries in Bengal – Purnea and Vindhyan basin have been made for the first time.

(c) During last three years, ₹ 1309.73 crore have been released to implementing agencies of National Seismic Programme viz. Oil and Natural Gas Corporation Limited and Oil India Limited. In addition, the expenditure for exploration is made by the companies themselves.

Cylinder refills under PMUY

2024. SHRI OSCAR FERNANDES: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) how many households are covered since the launch of the Pradhan Mantri Ujjwala Yojana (PMUY);

(b) how many primary households came up to refill their LPG cylinders; and

(c) what measures were taken/will be taken by Government to ensure the availability of LPG cylinders to the beneficiary for second, third refill and so on?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) As on 04.07.2019, Oil Marketing Companies (OMCs) have released more than 7.31 crore LPG connections under Pradhan Mantri Ujjwala Yojana (PMUY) since the launch of the Scheme.

(b) OMCs have reported that nearly 86% of PMUY beneficiaries who are atleast one year old have returned for the second refill.

(c) In order to address the issue of easy access and availability of LPG to poor families living especially in rural areas, Oil Marketing Companies (OMCs) have undertaken massive LPG network expansion drive in recent years. During the last 5 years, OMCs have commissioned more than 9 thousand LPG distributorships to make LPG easily available and accessible to the customers.

Investments by Indian oil companies in Mozambique

2025. SHRI SAMBHAJI CHHATRAPATI: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether some Indian oil companies have taken initiative to make investments in construction of gas liquefaction and export terminal in Mozambique;

(b) if so, the details thereof; and

(c) whether there is any further scope for involvement in some other oil gas fields in Mozambique by Indian oil companies?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) and (b) As a follow-up to the decisions taken in 2008 and 2013, three Indian Oil Public Sector Undertakings (PSUs) viz. ONGC Videsh Limited (OVL), Oil India Limited (OIL) and Bharat Petro Resources Limited (BPRL), together with other foreign companies have invested to develop a LNG project in the gas field in Area 1, Rovuma Basin, Mozambique.

(c) As per the above three Indian PSUs, at present there is no proposal to involve in other oil and gas fields in Mozambique.

LPG pipelines across the country

†2026. SHRI AMAR SHANKAR SABLE: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the total LPG pipelines that have been laid till now by the all three public sector Oil Marketing Companies (OMCs), the metropolitan city-wise details thereof;

† Original notice of the question was received in Hindi.